

Parliament Session Wrap

Monsoon Session – August 10 to September 10, 2007

Bills Passed by Parliament during the Monsoon Session

Short Title	Key Objectives
The Carriage by Road Bill, 2005	Regulates all service providers in the business of booking and transporting goods by road.
* The Competition (Amendment) Bill, 2007	Amends the Competition Act, 2002 to separate the regulatory and adjudicatory functions of the Competition Commission of India, in line with the directions given by the Supreme Court.
* The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2007	Replaces the Ordinance that makes the depiction of the skull and cross bones in packaging of all tobacco products as optional.
The Apprentices (Amendment) Bill, 2006	Provides reservation for Other Backward Classes.
The Merchant Shipping (Amendment) Bill, 2004	Updates Indian merchant law so that it includes provisions of the 'International Code for the Security of Ships and Port Facility' for maritime security.
The Inland Vessels (Amendment) Bill, 2005	Expands the definition of inland water, makes applicable certain sections of the Motor Vehicles Act, 1988 for mechanically propelled vessels, and addresses pollution related issues.
*The Appropriation (Railways) No. 3 Bill, 2007	Authorises expenditure of the Railways.
*The Appropriation (No.3) Bill, 2007	Authorises expenditure from the Consolidated Fund of India.
* The State Bank of India (Amendment) Bill, 2007	Replaces the Ordinance enabling transfer of RBI's shares in SBI to the central government.
The Warehousing (Development and Regulation) Bill, 2005	Makes provisions for negotiability of warehouse receipts, and regulates warehouses issuing these.
The Constitution (Scheduled Castes) Order Amendment Bill, 2006	Includes new castes and synonymous communities in the list of scheduled castes. Modifies area restrictions.

Sources: Respective Bills, PRS.

* These were introduced during the Monsoon Session 2007.

Government Bills Withdrawn during the Monsoon Session

Short Title	Key Objectives	Reason for Withdrawal
The Competition Amendment Bill, 2006	Separate the regulatory and adjudicatory functions of Competition Commission into separate bodies.	Replaced by a new Bill that included recommendations of the Standing Committee.
The Private Universities (Establishment and Regulation) Bill, 1995	Enables the establishment and regulation of self-financing private universities in the country.	This is a state subject under the Seventh Schedule of the Constitution.

Sources: Rajya Sabha Bulletin, PRS.

Government Bills Introduced during the Monsoon Session and Pending

Short Title	Key Objectives	Introduced on	Status
The Unorganised Sector Workers' Social Security Bill, 2007	Enables central and state governments to provide schemes for the social security of workers in the unorganised sector.	10 Sep 2007	
The Rajiv Gandhi Institute of Petroleum Technology Bill, 2007	Establishes an Institute of Petroleum Technology in Rae Bareilly in Uttar Pradesh.	7 Sep 2007	
The Airports Economic Regulatory Authority of India Bill, 2007	Sets up an independent regulatory authority for airports, and services provided by them.	5 Sep 2007	
The Clinical Establishments (Registration and Regulation) Bill, 2007	Provides for the registration and regulation of clinical establishments.	30 Aug 2007	
The National Waterway (Lakhipur-Bhanga Stretch of the Barak River) Bill, 2007	Declares the stretch as national waterway to facilitate shipping and navigation.	29 Aug 2007	
The Trade Marks (Amendment) Bill, 2007	Provides for protection of international trade marks in India and for Indian trade marks in other countries, in line with Madrid Protocol.	23 Aug 2007	
The Indira Gandhi National Tribal University Bill, 2007	To establish a University at Amarkantak in Madhya Pradesh for promoting higher education for the tribal population.	23 Aug 2007	Standing Committee to submit report in 3 months
The Drugs and Cosmetics (Amendment) Bill, 2007	Constitutes a Central Drugs Authority and regulates clinical trials.	21 Aug 2007	Standing Committee to submit report in 3 months
The All-India Institute of Medical Sciences and Post-Graduate Institute of Medical Education and Research (Amendment) Bill, 2007	To provide a ceiling on the tenure of the Directors of these Institutes.	20 Aug 2007	
The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2007	Replaced Ordinance that maintains status quo on encroachments in Delhi for a period of one year.	17 Aug 2007	
The Private Detective Agencies (Regulation) Bill, 2007	Regulates the working of Private Detective Agencies.	13 Aug 2007	Standing Committee to submit report in 3 months

Sources: Respective Bills, Bulletins of Lok Sabha and Rajya Sabha, PRS.
Status as of September 10, 2007.

Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA			
Short Title	Introduced on	Status	
The Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007	17 May 2007	Standing Committee Report on 14 Aug 2007	
The Damodar Valley Corporation (Amendment) Bill, 2007	4 May 2007	Standing Committee Report on 7 Sep 2007	
The Carriage By Air (Amendment) Bill, 2007	4 May 2007	Standing Committee granted time up to first day of the last week of Winter Session, 2007	
The Micro Financial Sector (Development and Regulation) Bill, 2007	20 Mar 2007	Standing Committee granted time upto last day of Winter Session, 2007	
The Maintenance and Welfare of Parents and Senior Citizens Bill, 2007	20 Mar 2007	Standing Committee Report on 6 Sep 2007	
The Indian Maritime University Bill, 2007	13 Mar 2007	Standing Committee granted time upto first day of the last week of the Winter Session, 2007	

Short Title	Introduced on	Status
The National Waterway (Talcher-Dhamra Stretch of Rivers Geonkhali-Charbatia-Dhamra Stretch of Matai River and Mahanadi Delta Rivers) Bill, 2006	8 Dec 2006	Standing Committee Report on 17 Aug 2007
The National Waterway (Kakinada-Pondicherry Stretch of Canals and the Kaluvelly Tank, Bhadrachalam-Rajahmundry Stretch of River Godavari and Wazirabad-Vijaywada Stretch of River Krishna) Bill, 2006	8 Dec 2006	Standing Committee Report on 17 Aug 2007
The Information Technology (Amendment) Bill, 2006	15 Dec 2006	Standing Committee Report on 7 Sep 2007
The State Bank of India (Amendment) Bill, 2006	18 Dec 2006	Standing Committee Report on 30 Aug 2007
The Judges (Inquiry) Bill, 2006	19 Dec 2006	Standing Committee Report on 17 Aug 2007
The Aircraft (Amendment) Bill, 2006	7 Aug 2006	Passed by LS on 10 Sep, pending in RS
The Payment and Settlement Systems Bill, 2006	25 Jul 2006	Standing Committee Report on 16 May 2007
The National Jute Board Bill, 2006	22 May 2006	Standing Committee Report on 24 Nov 2006
The Immoral Traffic (Prevention) Amendment Bill, 2006	22 May 2006	Standing Committee Report on 23 Nov 2006
The Constitution (One Hundred and Sixth Amendment) Bill, 2006	22 May 2006	Standing Committee Report on 20 Aug 2007
The Forward Contracts (Regulation) Amendment Bill, 2006	21 Mar 2006	Standing Committee Report on 19 Dec 2006
The Drugs (Control) Repeal Bill, 2006	10 Mar 2006	Not referred to Standing Committee
The Factories (Amendment) Bill, 2005	16 Aug 2005	Not referred to Standing Committee
The Banking Regulation (Amendment) Bill, 2005	13 May 2005	Standing Committee Report on 13 Dec 2005
The Admiralty Bill, 2005	11 May 2005	Standing Committee Report on 21 Mar 2006
The Pension Fund Regulatory and Development Authority Bill, 2005	21 Mar 2005	Standing Committee Report on 26 Jul 2005
The National Commission for Minorities (Repeal) Bill, 2004	23 Dec 2004	Standing Committee Report on 21 Feb 2006
The Constitution (One Hundred and Third Amendment) Bill, 2004	23 Dec 2004	Standing Committee Report on 21 Feb 2006
RAJYA SABHA		
Short Title	Introduced on	Status
The Collection of Statistics Bill, 2007	17 May 2007	Standing Committee to submit report in 3 months
The Gram Nyayalayas Bill, 2007	15 May 2007	Standing Committee Report on 6 Sep 2007
The Motor Vehicles (Amendment) Bill, 2007	15 May 2007	Standing Committee granted time upto the first day of the last week of the Winter Session 2007
The Maternity Benefit (Amendment) Bill, 2007	14 May 2007	Standing Committee Report on 16 Aug 2007
The Seamen's Provident Fund (Amendment) Bill, 2007	3 May 2007	Standing Committee Report on 5 Sep 2007
The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Bill, 2007	7 Mar 2007	Standing Committee Report on 7 Sep 2007
The Foreign Contribution (Regulation) Bill, 2006	18 Dec 2006	Standing Committee granted time upto last week of Winter Session, 2007
The Limited Liability Partnership Bill, 2006	15 Dec 2006	Standing Committee granted time upto last day of first week of Winter Session 2007
The Code of Criminal Procedure (Amendment) Bill, 2006	23 Aug 2006	Standing Committee Report on 16 Aug 2007
The Sashastra Seema Bal Bill, 2006	28 Jul 2006	Standing Committee Report on 27 Feb 2007
The Administrative Tribunal (Amendment) Bill, 2006	18 Mar 2006	Standing Committee Report on 5 Dec 2006
The Representation of People (Amendment) Bill, 2006	27 Feb 2006	Standing Committee Report on 4 Aug 2006
The Prevention and Control of Infectious and Contagious Diseases in Animals (Amendment) Bill, 2005	21 Dec 2005	Standing Committee Report on 16 May 2007
The Armed Forces Tribunal Bill, 2005	20 Dec 2005	Standing Committee Report on 23 May 2006

Short Title	Introduced on	Status
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5 Dec 2005	Standing Committee Report on 13 Dec 2006
The Indian Medical Council (Amendment) Bill, 2005	23 Aug 2005	Standing Committee Report on 19 Dec 2006
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005	22 Aug 2005	Standing Committee Report on 20 Dec 2005
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Drugs and Cosmetics (Amendment) Bill, 2005	10 May 2005	Standing Committee Report on 21 Dec 2005
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Standards of Weights and Measures (Amendment) Bill, 2005	10 Mar 2005	Standing Committee Report on 23 Dec 2005
The Standards of Weights and Measures (Enforcement) Amendment Bill, 2005	10 Mar 2005	Standing Committee Report on 23 Dec 2005
The Scheduled Castes, Schedules Tribes and Other Backward Classes (Reservation in Posts and Services) Bill, 2004	22 Dec 2004	Standing Committee Report on 26 Jul 2005
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
Introduced in Rajya Sabha before the formation of the 14 th Lok Sabha		
Short Title	Introduced on	Status
The Companies (Amendment) Bill, 2003	7 May 2003	
The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Bill, 2003	5 Mar 2003	Motion for consideration of the Bill moved on the 9 April, 2003; discussion on the Bill was deferred, as agreed to by the House
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Foreign Trade (Development and Regulation) Amendment Bill, 2001	24 Apr 2001	Standing Committee Report on 18 Mar 2002
The Coal Mines (Nationalisation) Amendment Bill, 2000	24 Apr 2000	Standing Committee Report on 31 Aug 2001
The Lotteries (Prohibition) Bill, 1999	23 Dec 1999	Standing Committee Report on 18 Dec 2001
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The University Grants Commission (Amendment) Bill, 1995	2 Jun 1995	Standing Committee Report on 16 Aug 1995
The Indian Boilers (Amendment) Bill, 1994	13 May 1994	Standing Committee Report on 30 Mar 1995
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Constitution (Sixty-first Amendment) Bill, 1988	24 Nov 1988	
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

Status as of September 10, 2007.

Government Bills

Bills pending before session	71
Bills introduced during session	16
Bills passed during session	11
Bills withdrawn during session	2
Bills pending after session	74

DISCLAIMER: This document is being furnished to you for your information. You may choose to reproduce or redistribute this report for non-commercial purposes in part or in full to any other person with due acknowledgement of PRS Legislative Research ("PRS"). The opinions expressed herein are entirely those of the author(s). PRS makes every effort to use reliable and comprehensive information, but PRS does not represent that the contents of the report are accurate or complete. PRS is an independent, not-for-profit group. This document has been prepared without regard to the objectives or opinions of those who may receive it.